

Annexure-3														
Name of the Corporate Debtor: M/s. Bhavanam Spinning Mills Private Limited (under CIRP); Date of Commencement of CIRP: 29-09-2026 ; List of creditors as on: 20-10-2026														
List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
Sl No.	Name of Creditor	Date of Claim received		Details of Claims Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting share in CoC					
1	City Union Bank Limited	11-10-2026	65,32,25,860.60	65,32,25,860.60	Secured	65,32,25,860.60	64,16,00,000.00	No	100%	0	0	0	-	-
	TOTAL		65,32,25,860.60	65,32,25,860.60		65,32,25,860.60	64,16,00,000.00		100%			-	-	
*Note : Amount of claim admitted is subject to revision/further verification on subsequent receipt of further information/ details/records														
City Union Bank Limited														
Details of Security are as follows: Property No. 1 Item No. 1 All that Part and Parcel of Land & Building (Spinning Mill Unit, Machinery Hall, Godowns, Staff Quarters & Others) existing now and construction to be put up thereon in future at Vemavaram Grama D.No.33, 35/1, Assessment Nos.525 & 526, Vemavaram Grama Panchayat Area, Phirangipuram Sub District, Narasaraopet Registration District, Guntur District, measuring an extent of Ac.11.37 cents (or) 55,030.80 Sq. Yards. Boundaries: East : Property purchased by Vendee from Potlapalli Krishna Reddy & Others; South : Property purchased by Vendee from Potlapalli Koti Reddy & Others; West : Land of Bathula Anji Reddy & Others; North : NSP Bode Channel & Others Item No. 2 All that Part and Parcel of Land/Pathway Access to Item No.1 Property & Building existing now and construction to be put up thereon in future at Vemavaram Grama D.No.33, 44, 45/D situated within Vemavaram Grama Panchayat Area, Phirangipuram Sub District, Narasaraopet Registration District, Guntur District, measuring an extent of 1.271 Sq. Yards. Boundaries: East : Panchayat Road; South : Panchayat Road; West : Land of Chejeti Rami Reddy; North : Item No.01 Property Property No. 02 A) All that part and parcel of land & Building existing now and Construction to be putup there on in future at D.No:211/2B/2A1 and 2A3, Situated within velavarthipadu Gram Panchayat limits Velavarthipadu Village, Medikonduru Mandal, Guntur District Measuring an extent of Ac.1.00 within the following boundaries: East : Land of Patibandla Srinivasa Rao; South : Land of Patibandla Koteswara Rao; West : Siripuram Road; North : Land of Bhavanam Konda Reddy B) All that Part and Parcel of land & building existing now and Construction to be putup there on infuture at D.No:211/2A/2A1B, 211/2C/2D, D.No:210/2B/1B and 210/2B/3C2 Situated within Velavarthipadu Gram Panchayat Limits Velavarthipadu Village Medikonduru Mandal, Guntur District Measuring an extent of Ac.0.60 Cents of Land within the following boundaries:- East : P.W.D Canal; South : Land Sold to Spinning Mill; West : Land of Spinning Mill; North : Land of Sanagavarapu Venkateswurtu C) All that part and parcel of land & building existing now and construction to be putup there on infuture at D.No:211/1B/1C3, Situated within velavarthipadu Gram Panchayat Limits velavarthipadu Village, Medikonduru Mandal, Guntur District Measuring an extent of Ac.1.16 Cents of land within the following boundaries:- East : P.W.D Canal; South : Land of Spinning Mill; West : Siripuram Road; North : Land of Patibandla Koteswara Rao D1) All that part and parcel of land & building existing nowand Construction to be putup there on infuture at D.No:211/1B/1C3, Situated within Velavarthipadu Gram Panchayat Limits. Velavarthipadu Village, Medikonduru Mandal, Guntur District- Measuring an extent of Ac.1.30 Cents of Land within the following boundaries:- East : P.W.D Canal; South : Land of Bhavanam Rama Koti Reddy; West : Siripuram Road; North : Land of Bhavanam Konda Reddy D2) All that Part and parcel of land & building existing nowand Construction to be putup there on infuture at D.No:211/1, Situated within Velavarthipadu Gram Panchayat Limits Velavarthipadu Village Medikonduru Mandal Guntur District- Measuring an extent of Ac.1.19 Cents of land with in the following boundaries:- East : P.W.D Canal; South : Land of Sons of Shaik Babu Sahob; West : Siripuram Road; North : Land of Spinning Mill E) All that Part and parcel of land & building existing now and construction to be putup there on infuture at D.No:211/2A/2A1, 211/2A/2A3, 211/2B/2A1, 211/2A/2Z1 and 211/2B/2C3 Situated within Velavarthipadu Gram Panchayat Limits, Velavarthipadu Village, Medikonduru Mandal, Guntur District Measuring an extent of Ac.1.66 cents of Land within the following boundaries:- East : P.W.D canal; South : Land of Spinning Mill; West : Siripuram Road; North : Land of Spinning Mill. Details of Security: Movable Security Hypothecated by corporate debtor (I) All Stocks and Goods Stored at Bhavanam Spinning Mills (P) Limited, D.No.4-5-29/143, 2/2, Vidya Nagar, S.B.I Officer Colony, Guntur - 522007 & Bhimineni Vari Palem, Sripuram Road, Guntur Dt - 522438. (II) Machineries are located at Bhavanam Spinning Mills (P) Limited, D.No.4-5-29/143, 2/2, Vidya Nagar, S.B.I Officer Colony, Guntur - 522007 & Bhimineni Vari Palem, Sripuram Road, Guntur Dt - 522438. Guarantors: 1. M/s. Bhavanam Spinning Mills Private Limited 2. Mr. Bhavanam Venkatappa Reddy, S/o Bhavanam Konda Reddy 3. Bhavanam Bullamma, W/o Bhavanam Konda Reddy 4. Bhavanam Siva Kumari, W/o Bhavanam Venkatappa Reddy 5. Bhavanam Konda Reddy, S/o Bhavanam Konda Reddy														

